

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA AT HYDERABAD**

SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2021 - Notification issued for **49 vacancies - Publication of list of eligible officers** - Regarding.

READ: 1. Order dated 04.01.2007 in Civil Appeal No.1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
2. High Court's Notification No.203-B.Spl., dated:31.03.2021.

ORDER ROC.NO.1157/2021-B.SPL., DATED:17.04.2021

The High Court passed the following Order:-

The following is the list of 15 eligible officers in the cadre of Civil Judges (Senior Division) who are now working as District Judges under Rule 14(1) and Rule 15 of Telangana State Judicial Services Rules, 2017 and who have put in not less than 5 years of qualifying service as on 31.03.2021 as per Rule 4 (2) (b) (iii) of the Telangana State Judicial Service Rules, 2017 to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of 49 vacancies, notified vide High Court's Notification 2nd read above, for the year 2021.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	SRI D.RAMAKANTH, District Judge now working as Registrar (I.T.-Cum- Central project Co-ordinator) High Court for the State of Telangana, Hyderabad.
2.	SRI K.PATTABHIRAMA RAO, Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.
3.	SRI A.VEERAI AH, II Additional District and Sessions Judge (Fast Track Court) Mahabubnagar (Notified as Special Court for POCSO)
4.	SMT. S.SREEVANI, Judge, Additional Family Court - Cum Additional Chief Judge, City Civil Court, Hyderabad.
5.	SMT. P.NEERAJA, Addl. Metropolitan Sessions Judge for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.
6.	SRI M.JOHNSON, IX Addl. District and Sessions Judge, Sircilla, Karimnagar District.

7.	SMT. R.DANIE RUTH, Fast Track Sessions Court for expeditious disposal of cases of Rape and protection of children against sexual offences (POCSO) Act, Court, Khammam
8.	SMT. T.JAYA LAKSHMI, Spl. Judge for trial of Cases filed under SC's & ST's (POA) Act -cum- VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
9.	SRI LALSINGH SRINIVASA NAIK, Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum- XVII Addl. Chief Judge, City Civil Court, Hyderabad
10.	SRI GANNARAPU SUDERSHAN, II Addl. District and Sessions Judge, Jagital, Karimnagar District.
11.	SRI Y.SATHYENDRA, Special Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act -cum- VI Additional Metropolitan Sessions Judge, Secunderabad -cum- XX Additional Chief Judge, City Civil Court, Secunderabad.
12.	SRI K.KALYAN CHAKRAVARTHY, Chairman, L.R.A.T.-cum-II Addl. District and Sessions Judge, Suryapet, Nalgond District.
13.	SMT. G.PREMALATHA, Presiding Officer, Fast Track Special Courts for expeditious trial and disposal of rape and POCSO Act cases at Bharosa Centre, HACA Bhavan, Hyderabad
14.	SMT. P.MUKTHIDA, Special Sessions Judge Court for trial of cases relating to Atrocities against Women, Warangal.
15.	SRI BAKARAJU SRINIVASA RAO, Special Sessions Judge Court for trial of cases relating to Atrocities against Women -cum- X Additional Metropolitan Sessions Judge, Hyderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)